

**Central Administrative Tribunal
Ernakulam Bench**

OA No.180/00400/2019

Monday, this the 26th day of June, 2019.

CORAM

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member

C.Karunakaran, aged 59 years
S/o Late K.P.Narayanan Nair
Assistant Commissioner
Kendriya Vidyalaya Sangathan
Regional Office, Ernakulam-682 020.
Residing at House No.51, Thaloorthara House,
K.Murali Road, Kumaranasan Nagar,
Kadavanthara, Ernakulam-682 020.

Applicant

(Advocate Ms.Thanuja Roshan George)

versus

1. The Vice Chairman
Kendriya Vidyalaya Sangathan (KVS)
18, Institutional Area, S.J.S.Marg,
New Delhi-110 016.
2. The Commissioner
Kendriya Vidyalaya Sangathan (KVS)
18, Institutional Area, S.J.S. Marg
New Delhi-110 016.

Respondents

(Advocate:Mr.K.I.Mayan Kutty Mather rep by Mr.Vineeth Komalachandran)

The OA having been heard on 26th June, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)**By E.K.Bharat Bhushan, Administrative Member**

It is submitted by the learned counsel for the applicant that the applicant has been posted out to Gwalior on promotion as Deputy Commissioner. She submits that the applicant has filed a representation stating that he may be retained at Ernakulam on the basis that he belongs to LTR category.

2. We are of the view that the OA can be disposed of by directing the second respondent to consider the representation being submitted by the applicant for retention at Ernakulam on the strength of belonging to LTR category. This may be done within the shortest possible time, and in any case within one month of receipt of the representation. Meanwhile, the post in question at Ernakulam may not be filled up.

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

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Annexures filed by the applicant:

- Annexure A1: Copy of the representation submitted by the applicant before the 2nd respondent dated 16.11.2018.
- Annexure A2: Copy of the select list published by Kendriya Vidyalaya Sangathan on 26.2.2019.
- Annexure A3: English translation of Annexure A2 on 26.2.2019.
- Annexure A4: Copy of the representation submitted by the applicant before the 2nd r respondent dated 7.3.2019.